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Title: The Minister of Parliamentary Affairs and Minister of Water Resources laid a statement correcting the reply given on 28.07.2010 to Starred Question No. 48 by Sarvashri Vishwa Mohan Kumar and Ashok Kumar Rawat, MPs regarding Flood control and Management and giving reasons for delay in correcting the reply.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, I beg to lay a statement correcting the reply given to the Lok Sabha Starred Question No.48 on 28th July, 2010 regarding Flood Control and Management, raised by Shri Vishwa Mohan Kumar and Shri Ashok Kumar Rawat.

Lok Sabha Starred Question No.48 regarding "Flood Control and Management" raised by Hon. Members Shri Vishwa Mohan Kumar and Shri Ashok Kumar Rawat was answered on 28.7.2010. In Annexure IV to the Statement referred to in the reply, details of "State-wise proposals approved during 6th meeting of Empowered Committee held on 12.7.2010 under Flood Management Programme" has been given. I have to inform this august House that during the 6th meeting of Empowered Committee on Flood Management Programme held on 12th July, 2010, 42 proposals of flood management and erosion control have been approved as intimated by the Ministry of Finance on 27th July, 2010 afternoon. One proposal from Gujarat (with Estimated Cost of Rs.11.85 crore only) was not approved for want of certain clarifications from the State Government, it has necessitated a correction in the reply to parts (c) to (e) of the aforesaid Question No. 48 of 28th July, 2010 to the effect that 42 proposals were approved during the 6th meeting of Empowered Committee held on 12.7.2010 under "Flood Management Programme" which include only one project of the State of Gujarat.

However, this statement was not submitted in the prescribed time of one week due to procedural delay in examination of the matter.

A corrected reply is laid on the Table of the House.

...(Interruptions)